

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 12th June, 2023

No. HCM/C-54/2013-RC(J)/

In accordance with the directions of the

Hon'ble Supreme Court of India in its judgment dated 15-12-2022 passed in Civil Appeal No. 9322 of 2022 arising out of Special Leave Petition (C) No. 32448 of 2018 titled **Gohar Mohammed versus Uttar Pradesh State Road Transport Corporation & Others**, the following distribution memo is prepared and notified in the under noted table thereby attaching the police-stations in Column No. 3 with respect to the Motor Accidents Claims Tribunal in Column No. 2 in respect of the State of Manipur for compliance of the rules of Motor Vehicles Act, 1988 as amended by the Motor Vehicles Amendment Rules, 2022.

This order shall come into force with immediate effect.

DISTRIBUTION MEMO		
Sl. No.	Names of Motor Accidents Claims Tribunal (MACT)	Police Stations attached
(1)	(2)	(3)
1.	Motor Accidents Claims Tribunal, Manipur	All police stations under Imphal East, Imphal West, Jiribam, Chandel and Tengnoupal Districts.
2.	Motor Accidents Claims Tribunal, Thoubal (District & Sessions Judge, Thoubal)	All police stations under Thoubal and Kakching Districts
3.	Motor Accidents Claims Tribunal, Bishnupur (District & Sessions Judge, Bishnupur)	All police stations under Bishnupur District
4.	Motor Accidents Claims Tribunal, Churachandpur (District & Sessions Judge, Churachandpur)	All police stations under Churachandpur and Pherzawl Districts
5.	Motor Accidents Claims Tribunal, Senapati (District & Sessions Judge, Senapati)	All police stations under Senapati and Kangpokpi Districts
6.	Motor Accidents Claims Tribunal, Ukhrul (District & Sessions Judge, Ukhrul)	All police stations under Ukhrul and Kamjong Districts
7.	Motor Accidents Claims Tribunal, Tamenglong (District & Sessions Judge, Tamenglong)	All police stations under Tamenglong and Noney Districts

By Orders etc.,

(Ojesh Mutum)
REGISTRAR (Judl.)
HIGH COURT OF MANIPUR

No. HCM/C-54/2013-RC(J)/ 11926-43

Imphal, the 12th June, 2023

Copy to:

1. The Principal Secretary to Hon'ble the Acting Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.

4. The Secretary General, Supreme Court of India, New Delhi.
5. The P.S. to Registrar General, High Court of Manipur.
6. All the Registrars, High Court of Manipur.
7. All the District & Sessions Judges, Manipur.
8. The Presiding Officer, MACT/Revenue/Co-opt Tribunal, Manipur / Thoubal / Bishnupur / Churachandpur / Senapati / Ukhrul / Tamenglong.
-- for information to the concerned police stations through their respective Superintendents of Police.
9. All the Joint Registrars, High Court of Manipur.
10. All the Deputy Registrars, High Court of Manipur.
11. All the Assistant Registrars, High Court of Manipur.
12. The Librarian-cum-Research Officer, High Court of Manipur.
13. The System Analyst, High Court of Manipur for uploading the same to the official website.
14. The Superintendents of Bench/Judicial Sections, High Court of Manipur.
15. The Court Masters, High Court of Manipur.
16. Guard File/Order Book.
17. Notice Board.
18. Concerned file.



REGISTRAR (Judl.)
HIGH COURT OF MANIPUR